

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-87/2013/1003 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
District & Sessions Judge,
Morigaon.

Dated Guwahati, the 26th February 2019.

Sub:- **Casual Leave along with Station leave.**

Ref:- Your letter No. DJM/934, dtd. 26.02.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 02.03.2019, along with Station Leave permission from the evening of 01.03.2019 till the morning of 05.03.2019, has been granted/~~rejected~~. The Civil Judge and Assistant Sessions Judge, Morigaon, will remain in charge of your Court and office during your absence on leave.

Yours faithfully,

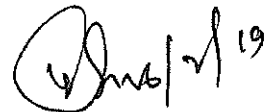
sd/-

JT. REGISTRAR (VIGILANCE)

1005
Memo NO.HC.VII-87/2013/1004-1A, dated 26.02.19

Copy to:

1. The Civil Judge and Assistant Sessions Judge, Morigaon.
- ✓ 2. The Systems Analyst, Gauhati High Court



JT. REGISTRAR (VIGILANCE)

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